

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 189/MP/2024

- Subject : Petition under Section 79(1)(b) and (f) of the Electricity Act, 2003 read with Chapter IV of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 and Article 17 of the Power Purchase Agreements dated 25.11.2021 seeking an appropriate adjustment / compensation to offset financial /commercial impact of Change in Law events on account of increase in the Rate of Goods and Services Tax from 5% to 12%/18% by way of Notification No. 8/2021- Central Tax (Rate) dated 30.9.2021 and grant of consequential relief thereto.
- Petitioner : Beempow Energy Private Limited (BEPL)
- Respondents : Madhya Pradesh Power Management Co. Ltd. and Ors.
- Date of Hearing : **19.9.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Parties Present : Shri Sujit Ghosh, Sr. Advocate, BEPL
Ms. Mannat Waraich, Advocate, BEPL
Ms. Ananya Goswami, Advocate, BEPL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed *inter alia* seeking an appropriate adjustment / compensation to offset the financial / commercial impact of Change in Law event on account of increase in the rate of Goods and Service Tax from 5% to 12% / 18 % by way of Notification No. 8/2021-Central Tax (Rate) and Notification No.8/2021-Intergrated Tax (Rate) dated 30.9.2021 as a Change in Law event and consequently devise an appropriate mechanism for compensation to the Petitioner along with carrying cost and interest thereon.

2. After hearing the learned counsel for the Petitioner, the Commission ordered as under:

- (a) Admit and issue notice to the Respondents subject to just exceptions.
- (b) The Respondents to file their reply, if any, within two weeks with a copy to the Petitioner who may file its rejoinder within two weeks thereafter.

3. The Petition will be listed for hearing on **28.10.2024**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**